

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).211-212/2020

M/S UNITED SPIRITS LTD.

Appellant(s)

VERSUS

MANAGING DIRECTOR PAKSHIMANCHAL VIDYUT VITRAN
NIGAM LTD. & ANR.

Respondent(s)

[ONLY IA NO 170070/2025 IS LISTED UNDER THIS ITEM]
IA No. 170070/2025 - EARLY HEARING APPLICATION

Date : 24-03-2026 This I.A. was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI

For Appellant(s) Mr. Niraj Gupta, AOR
Ms. Anshu Gupta, Adv.
Mr. Shubham Gupta, Adv.
Ms. Siddhi Gupta, Adv.

For Respondent(s) Mr. Pradeep Misra, AOR
Ms. Indu Misra, Adv.
Mr. Daleep Dhyani, Adv.
Mr. Suraj Singh, Adv.
Mrs. Disha Jham, Adv.

UPON hearing the counsel the Court made the following
O R D E R

IA No. 170070/2025

No case to entertain the application for early hearing is
made out. The same is, accordingly, dismissed.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI DILEEP KUMAR)
ASSISTANT REGISTRAR